

C O R R I G E N D U M

The date “**27.01.2019**” appearing at page twenty (20) against serial number eight (8) of the Notification being no. 219-R (Recruitment) dated 9th January, 2018 should be read as “**28.01.2019**” and the rest portion of the content of the notification shall remain unaltered.

This is for information of all concerned.

Sd/-
Registrar
(Recruitment & Management),
High Court, Calcutta.

The 10th January, 2019.